

DIVISION BENCH  
COURT - II

**O-205**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/652(KB)2019  
IA(I.B.C)/702(KB)2024, IA(I.B.C)/710(KB)2024,  
IA(I.B.C)/627(KB)2024, IA(I.B.C)/606(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> MAY 2024**

IN THE MATTER OF	STATE BANK OF INDIA VS R.P. INFO SYSTEM LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Shubhankar Nag, Adv. ] for Kaustav Rai  
Ms. Urmila Chakraborty, Adv.  
Ms. Iram Hassan, Adv.  
Mr. Sanket Sarawgi, Adv.

Ms. Tannya Baranwal, Adv. ] for the RP  
Ms. A. Sengupta, Adv.  
Ms. Ramanathan Bhuvaneshwari, RP in person

Mr. A. Rashwal, Adv. ] for SPP(ED)

**ORDER**

1. Due to paucity of time, this matter could not be taken for hearing today.
2. List this matter **on 14.06.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**